

(b) and (c) No, Sir. Subsidy on Urea and 22 grades of Phosphatic & Potassic (P&K) Fertilizers is passed on to farmers in the form of lower MRP, which is much below the delivered cost. While Urea is provided at Government fixed price of ₹5360/- MT (excluding taxes etc.), the P & K fertilizers are provided to farmers at subsidized prices based on the nutrient content on each grade of P&K fertilizer. The fertilizer companies are required to clearly print the MRP along with applicable subsidy on each fertilizer bag. Any sale above the printed MRP is punishable under the Essential Commodities (EC) Act. Thus all the farmers are benefitted from the grant of subsidy on fertilizers.

(d) and (e) Possibilities of Direct Benefit Transfer (DBT) are being explored in the Department.

Affordability of medicines

1323. SHRI DEREK O BRIEN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the initiatives taken by the National Pharmaceuticals Pricing Authority (NPPA) and the Drugs (Prices Control) Order is ensuring the affordability of medicines;

(b) the steps taken by Government to end Intellectual Property Rights (IPR) issues arising between branded pharma companies and generic pharma companies; and

(c) the steps taken by Government to reduce revenue loss caused by Compulsory Licensing (CL)?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) NPPA has fixed and notified the ceiling prices of 530 essential medicines out of 680 NLEM medicines (net 628) covered under price controlled category of the DPCO, 2013. The reduction in prices of these medicines effected under DPCO, 2013 as compared to the highest price prevailed prior to the announcement of DPCO, 2013 are as follows:-

% reduction with respect to Maximum Price	No. of drugs
0<= 5%	80
5<=10%	50
10<=15%	57
15<=20%	43
20<=25%	65

% reduction with respect to Maximum Price	No. of drugs
25<=30%	49
30<=35%	26
35<=40%	34
Above 40%	126
TOTAL	530

In order to ensure the affordability of medicines, NPPA has also capped maximum retail price (MRP) of 106 non-scheduled medicines, out of which 84 are used for cardiovascular disease and 22 used for diabetes, under para 19 of DPCO, 2013. In addition, NPPA has also fixed retail prices of 214 'new drugs' under provisions of the said order.

(b) and (c) Provision for grant of Compulsory licences have been made in the Patents Act 1970 with the objectives to ensure working of Patents, availability of the products at a reasonable price, promotion and dissemination of technological invention and protection of public health etc. The aspect of revenue loss is not covered in the said provisions.

Production, consumption and import of various fertilizers

1324. SHRI TAPAN KUMAR SEN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the annual consumption and annual growth rate of consumption of urea, DAP and complex fertilizers, State-wise during the last three years;

(b) whether India is self-sufficient in production of urea, DAP and complex fertilizers;

(c) the annual production, consumption and import of urea, DAP and complex fertilizers during the last three years; and

(d) the average cost of import of urea, DAP and complex fertilizers during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) A Statement showing the annual consumption (sales) and annual growth rate of consumption of Urea, DAP and complex (NPK) fertilizers, State-wise during 2012-13 to 2014-15 is given in the Statement-I (*See below*).